

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.10.2019 (FRIDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors. With	Manmeet Singh	Misha, Bishwajit Dubey
2.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors. With	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
3.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. With	Nikhil Palli	Bishwajit Dubey Manmeet Singh-R1&2 Arvind Kr. Gupta-R4
4.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors. With	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey-R3 Nishtha Chaturvedi-R4
5.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr.	Sidhartha Sharma	Spandan Biswal-CoC, Vaijayant Paliwal-R1, Nishtha Chaturvedi-R2
6.	Comp. App. (AT) (Ins) No. 942 of 2019	Reliance Industries Ltd. Vs. Ajay Joshi & Ors.	Roopali Singh	Vijayant Paliwal-R1 Sneha Janakiraman-R2 Malvika Trivedi
7.	Comp. App. (AT) No. 245 of 2019	Shree Balaji Valves Pvt Ltd & Anr. Vs. Sangeeta Sureka & Anr.	Anusuya Sadhu Sinha	Manju Aggarwal-R1 Shambo Nandy-R2
8.	Comp. App. (AT) No. 282 of 2019	A Ramasubbu Vs. Anra Pharmaceuticals Pvt. Ltd. & Ors.	M.A. Chinnaswamy	

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	
10.	Comp. App. (AT) (Ins) No. 1130 of 2019	P.V. Nidhish Vs. OCS Group India Pvt. Ltd. & Anr.	Liz Mathew	

11.	Comp. App. (AT) (Ins) No. 1131 of 2019	P.V. Nidhish Vs. Dr. N.P. Kamlesh & Anr.	Liz Mathew	
12.	Comp. App. (AT) (Ins) No. 1132- 1133 of 2019	Sri Ch. Sridhar Vs. Dr. G.V. Narasimha Rao & Ors.	Ravi Krishan Chandra	
13.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	
14.	Comp. App. (AT) (Ins) No. 1135 of 2019	Hitesh R. Jobalia Vs. Dena Bank & Anr. (Now known as Bank of Baroda)	Harmish K. Shah	
15.	Comp. App. (AT) (Ins) No. 1136 of 2019	Vijay Kumar Ghai Vs. State Bank of India & Anr.	Rudrartti Kaur	
16.	Comp. App. (AT) (Ins) No. 1137 of 2019	A.V.J. Developers (India) Pvt. Ltd. Vs. Vishal Fabrics & Ors.	Hasija	
17.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	
18.	Comp. App. (AT) No. 288 of 2019	Hirabhai Bavbhai Ahir & Ors. Vs. Ahitri Spinning Mills Pvt. Ltd. & Ors.	Ashutosh Gupta	Anushree Kapadia-R2
19.	Comp. App. (AT) No. 297 of 2019	Amit Kumar Gupta. Vs. LGW Ltd & Ors.	Shivank Diddi	Soumya Dutta
20.	Comp. App. (AT) No. 299 of 2019	S.P. Velumani & Anr. Vs. Magnum Spinning Millss India Pvt Ltd.	K.S. Ravichandran	B. Ragubnath
21.	Competition. App. (AT) No. 53 of 2019	Andhra Cylinders & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
22.	Competition. App. (AT) No. 54 of 2019	Confidence Petroleum India Ltd & Ors. Vs. Competition Commission of India. With	Pradeep Aggarwal	
23.	Competition. App. (AT) No. 55 of 2019	Faridabad Metal Udyog Pvt. Ltd. & Anr. Vs. Competition Commission of India. With	Pradeep Agarwal	
24.	Competition. App. (AT) No. 56 of 2019	Tirupati Containers Pvt. Ltd. & Anr. Vs. Competition Commission of India. With	Pradeep Agarwal	

25.	Competition. App. (AT) No. 57 of 2019	JKB Gas Pvt. Ltd.&v Anr. Vs. Competition Commission of India. With	Aman Singh	
26.	Competition. App. (AT) No. 58 of 2019	Kurnool Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
27.	Competition. App. (AT) No. 59 of 2019	Winfab Equipments Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
28.	Competition. App. (AT) No. 60 of 2019	Saboo Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
29.	Competition. App. (AT) No. 61 of 2019	Surya Shakti Vessels Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
30.	Competition. App. (AT) No. 62 of 2019	Punjab Gas Cylinders Ltd & Ors. Vs. Competition Commission of India. With	Praveen Mahajan	
31.	Competition. App. (AT) No. 63 of 2019	Sunrays Engineers Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
32.	Competition. App. (AT) No. 64 of 2019	Mahaveer Cylinders Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
33.	Competition. App. (AT) No. 65 of 2019	Universal Cylinders Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
34.	Competition. App. (AT) No. 66 of 2019	Vidhya Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
35.	Competition. App. (AT) No. 67 of 2019	GDR Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Praveen Mahajan	
36.	Competition. App. (AT) No. 68 of 2019	Balaji Pressure Vessels Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
37.	Competition. App. (AT) No. 69 of 2019	Southern Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
38.	Competition. App. (AT) No. 70 of 2019 (With Defects)	Prathima Industries Pvt Ltd & Ors. Vs. Competition Commission of India. With	P. Kenkat Reddy	

39.	Competition. App. (AT) No. 71 of 2019 (With Defects)	Hyderabad Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Amol Sinha	
40.	Competition. App. (AT) No. 72 of 2019 (With Defects)	Nandi Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Amol Sinha	
41.	Competition. App. (AT) No. 73 of 2019	Bhiwadi Cylinders Pvt. Ltd. & Anr. Vs. Competition Commission of India. With	Praveen Mahajan	
42.	Competition. App. (AT) No. 74 of 2019 (With Defects)	Dinesh Goyal. Vs. Competition Commission of India. With	Amol Sinha	
43.	Competition. App. (AT) No. 75 of 2019 (With Defects)	Sanghvi Cylinders Pvt Ltd. Vs. Competition Commission of India. With	Amol Sinha	
44.	Competition. App. (AT) No. 76 of 2019 (With Defects)	Arun Goyal. Vs. Competition Commission of India. With	Amol Sinha	
45.	Competition. App. (AT) No. 77 of 2019 (With Defects)	R.M. Cylinders Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	

For Admission (After Notice)

46.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora-R7 R. Murali & Bijoy Kumar Pradhan-R12
47.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora-R3
48.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy –R1 & R2 Vasudevan-RP
49.	Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With	Shantanu Singh	Madhusmita Bora-R2 D.Sreenivasan-RP

50.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyan Investments Pvt Ltd & Ors.	Ravi Raghunath.	Madhusmita Bora- R1 D.Sreenivasan-RP
51.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd. With	Ashish Rana	Siddharth Sharma- R1 Mahesh Agarwal
52.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1
53.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas & Anr. With	Ankur Singh	Ishan George-R1
54.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas & Anr.	Arjun Krishnan	Ishan George-R1
55.	Comp. App. (AT) (Ins) No. 962 of 2019	Uniexcel Developers Pvt. Ltd. Vs. Uniexcel Ltd.	Saurabh Kalia	
56.	Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	K. Datta	Rahul Gupta
57.	Comp. App. (AT) No.265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors.	Neeraj Kumar Gupta	

After the above or 12: 30 PM, whichever is earlier.

For Orders

58.	Comp. App. (AT) (Ins) No. 1127 of 2019	Asia Motoworks Holdings Ltd. Vs. Nitin Madhukar Bhate & Anr.	Mahesh Agarwal	
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After the above or 12: 45 PM, whichever is earlier.

For Orders

59.	Comp. App. (AT) (Ins) No. 971 of 2019	Raj Singh Gahlot, Director of Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	P.K. Agrawal, Ritesh khare	Vijay Nayar-R1 Sanjay Jain-R2
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3016,3322,3323 of 2019 in Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	Siddharth Sharma

For Admission (After Notice)

4.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14
5.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
6.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors.	Mahesh Agarwal	Karan Khanna Aditya Chatterjee Debarshi Bhuyan- R14
7.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
8.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
9.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India,	Aayushi Sharma	Raunak Dhillon

		Ministry of Corporate Affairs & Ors With		
10.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Misha Rohatgi Mohta	Raunak Dhillon
11.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Vinati Kastia	Raunak Dhillon
12.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Vinati Kastia	Raunak Dhillon
13.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Surekha Raman	Siddhant Sharma
14.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. With	Avinash Tripathi	Karan Khanna
15.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. With	Radhika Gautam	Karan Khanna
16.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. With	Harsh Kesharia	Karan Khanna
17.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs With	J.Shekhar	Karan Khanna
18.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Shiv Kumar Suri	Karan Khanna
19.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. With	Sanjay Asher	Karan Khanna

20.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. With	Shiv Kumar Suri	Karan Khanna
21.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Vivek Jain	Karan Khanna-R1
22.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors.	Ajith S.Ranganathan	George Varghese
23.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	
24.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	Deepak Khosla	

03: 00 PM

For Orders

25.	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills- 77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	Manoj K. Singh, LCN Shahdeo-IRP
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03: 30 PM

For Hearing (Part Heard)

26.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
27.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan

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By Order

-sd/-
Registrar